

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COUR OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 75**

Dated Guwahati, the 19<sup>th</sup> June, 2023

The Gauhati High Court has been pleased to notify that henceforth, all appeals filed u/s 58 of the Real Estate Regulatory Authority Act, 2016, shall be registered as "**RERA APPEAL**" under the category code "**10305**". A Court fee of Rs. 11/- shall be levied in consonance with Article 11 (c) of Schedule-II of the Court Fees Act, 1870, as amended by the Assam Amendment Act, 1972, for filing such RERA Appeal in the Hon'ble Gauhati High Court.

It is further notified that the nomenclature of all existing appeals filed u/s 58 of the Real Estate Regulatory Authority Act, 2016, shall now be renamed/ re-designated as RERA APPEALS.

This Notification shall come into effect immediately.

By Order,

Sd/-A. Ajitsaria

**REGISTRAR GENERAL**

**Memo No. HC.III-07/2015/3426-3446/ G (Pt.) Dated Guwahati the 19<sup>th</sup> June, 2023.**

1. The Registrar (Vig./ Admn./ Judl./ Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
3. The Secretary, Gauhati High Court Legal Services Committee.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The President/ Secretary General, Gauhati High Court Bar Association.
6. The President/ General Secretary, Gauhati High Court Advocates Association.
7. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
8. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
9. The Jt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
10. The Dy. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
11. The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
12. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The P.S. To Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
15. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the website of Gauhati High Court.*
16. The Court Manager, Gauhati High Court, Guwahati.
17. The A.O.(J), Filing/ Bench/ Civil Appeal (SA) Section, Gauhati High Court, Guwahati.
18. The A.O. (J). \_\_\_\_\_, Gauhati High Court, Guwahati.

19. The Court Master, Court No \_\_\_\_\_, Gauhati High Court, Guwahati.
20. The C.A. to Registrar General, Gauhati High Court, Guwahati.
21. Notice Boards (New & Old Blocks), Gauhati High Court, Guwahati.

19.6.2023

**REGISTRAR GENERAL**

19/6/23